

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 5 of 2001

Jabalpur, this the 6th day of April, 2004

Hon'ble Mr. M.P. Singh, Vice Chairman

Biharilal, S/o Argun,
aged about 48 years, Ex-
Gangman under PWI, NKJ, R/o
Hirapur, Kondiya,
Tah.& Distt. - Katni(M.P.)

APPLICANT

(By Advocate - Shri S.K. Mishra on behalf of
Shri H.R. Bharti)

VERSUS

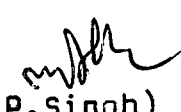
1. Union of India, through
Secretary(Estt.),
Ministry of Railways, Railway Board,
New Delhi.
2. General Manager,
Central Railway, Mumbai(CST)
3. Divisional Railway Mnager,
Central Railway, Jabalpur(MP)

RESPONDENTS -

(By Advocate - Ku. Anjali Banerjee)

O R D E R (ORAL)

The learned counsel for the applicant seeks
permission to withdraw this OA. The learned counsel for
the respondents does not have any objection to dismiss
this OA as withdrawn. Accordingly, with the consent of
the parties, the OA is dismissed as withdrawn. No costs.


(M.P. Singh)
Vice Chairman

पृष्ठंकन सं ओ/न्या.....जबलपुर, दि.....

पतिलिपि अर्पित:-

SKM

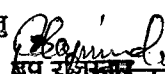
(1) सजिन, उच्च न्यायालय वार एग्रेसिस्ट, जबलपुर

(2) आदेश श्री/डीजी/कु.....के कारंमल H.R. Bharti

(3) प्रत्यक्ष श्री/डीजी/कु.....के कारंमल Ku. A. Banerjee

(4) वंशपाल, के.प.अ., जबलपुर न्यायाधीश

सूचना एवं आवश्यक कार्यवाही हेतु


12/4/04

*Filed
12.4.04*